

No. 24 /DHC/Gaz./G-7/VI.E.2(a)/2022  
Dated : 05-5, 2022

**NOTIFICATION**

In exercise of the powers conferred by sub-section (2) of Section 16 of the Code of Criminal Procedure, 1973, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to confer upon following officers of Delhi Judicial Service, the powers of Metropolitan Magistrate for the metropolitan area of Delhi with effect from the date they took over on being posted as such :-

S.No.	Name of the Officer (Mr./Ms.)
1.	Shashank Nandan Bhat
2.	Deeksha Madaan
3.	Archita Garg
4.	Rashi Raheja
5.	Nidhi Chitkara
6.	Sarthak Panwar
7.	Himanshi Tyagi
8.	Shazadi Halima Sadiya
9.	Rishabh Tanwar
10.	Tabassum Khan
11.	Shagun
12.	Meena Chauhan

BY ORDER OF THE COURT

SD/-  
(RAVINDER DUDEJA)  
Registrar General

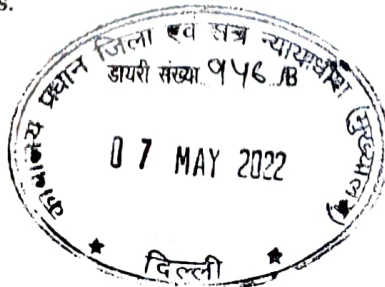
2408-2415  
No. \_\_\_\_\_/DHC/Gaz./G-7/VI.E.2(a)/2022

Dated : 05-5-2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC(Act)(CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka.
5. The officers concerned through their respective Principal District & Sessions Judge.
6. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge.
7. Personal file of the officers.
8. Guard File.

Judicial  
P. D. S. J. (MOS)  
07/05/2022



(PANNA DUTTA)  
Joint Registrar (Gazette IIB)

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 34012 - 34040 Power/Gaz/2022

Dated \_\_\_\_\_

Sub:-Notification

Copy forwarded for information & necessary action to :

1. The Senior Civil Judge (Central) Tis Hazari Courts, Delhi.
2. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The Sr. AO(J)/DDO/Pay & Accounts Officer, Admin.(I,II&III), Filing Section, Accounts Branch, Facilitation Central, Office of SCJ (Central) Tis Hazari Courts, Delhi.
6. The Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The Website Committee (English/ Hindi), Tis Hazari Courts, Delhi.
9. The R & I Branch (Central) for uploading on LAYERS.

  
(MUKESH KUMAR GUPTA)

Addl. District Judge (Central)

Officer In-charge, Judicial Branch Central

For Principal District & Sessions Judge (HQs)